

HIGH COURT OF SIKKIM

GANGTOK

No.: 60/ HCS

Date : 25/11/2025

N-O-T-I-C-E

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to convene a Full Court Meeting on 1st December, 2025, after Court hours, for the purpose of conferring Senior designation.

Advocates desirous of seeking conferment of distinction as Senior Advocate may submit applications in the prescribed form, latest by 29.11.2025, in the office of the undersigned.

**By Order of
The Hon'ble, the Chief Justice**

sd/-
(Prajwal Khatiwada)
Registrar General/
Member, Permanent Secretariat